

(c) and (d). The proposed project is likely to be co-financed by the Global Environment Facility (GEF) and the International Development Association (IDA), with the balance cost to be borne by Government of India. The project is still in the preparatory stage and details will be known after appraisal is completed.

[Translation]

#### Income Tax Raids

7395. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of FINANCE be pleased to state :

(a) the details of Income-Tax raids conducted in Gujarat between January, 1993 and October 31, 1993;

(b) the unaccounted black money and other unaccounted property recovered during these raids;

(c) the city-wise valuation thereof and the present position of the cases in this regard; and

(d) the action being taken by the Government against these persons?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). The Income-Tax Department executed 403 search warrants in Gujarat during the period January 1993 to 31st October, 1993 resulting in seizure of unaccounted assets worth Rs. 3011.25 lakh.

(c) The details are given in the Statement attached.

(d) The necessary action as per provisions of Direct Tax laws has been taken.

#### STATEMENT

DDIT (Inv.)	No. of Warrants	Seizure (Rs. in lakh)			Total
		Cash	Jewellery	Others	
Ahmedabad	143	237.17	411.19	721.51	1369.87
Baroda	42	60.52	64.05	263.30	387.87
Surat	104	92.77	156.15	354.91	603.83
Rajkot	114	227.28	225.48	196.92	649.68

[English]

#### Price Rise

7396. SHRI MANORANJAN BHAKTA : Will the Minister of FINANCE be pleased to state :

(a) whether Indian Housewives Federation have appealed to the Government to contain/lower the prices of at least the LPG Cylinder, baby food, cereals including pulses, edible oils and other essential medicines;

(b) if so, the details thereof, and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Yes, Sir. The Memorandum presented by the Indian Housewives Federation draw the attention of the Government to the hardships caused to the housewives on account of sharp escalation in prices. It emphasised the need to resist any further price increase particularly in LPG cylinders, baby foods, cereals and pulses, edible oils, medicines for pregnant mothers and infants, stationary for school and college students, school uniforms, milk and low price toiletries. It also wanted withdrawal of tax on telephone services.

(c) Government is deeply concerned about the Uptrend in the prices especially of those items which affect the low income families. Government is determined to see that the price of wheat, rice, sugar and edible oils remains stable during the current year. In view of the comfortable foreign exchange reserves position, the Government will not hesitate to augment domestic supplies through imports. Steps have already been initiated to persuade industry to pass on some of the benefits of excise and customs duty reduction announced in 1995-96 Budget to the consumers

#### Payment of Taxes by Private Airlines

7397. SHRI HARIN PATHAK :

DR LAL BAHADUR RAWAL :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of the charges/taxes payable by the private airlines to Government and the Airports Authority of India;

(b) the details of such charges/taxes paid by each private airlines during each of the last three years and the amount outstanding against each airlines as on March 31, 1994; and

(c) the steps being taken to recover the outstanding dues?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) The Charges/taxes payable by the private airlines to Government and Airports Authority of India are as follows :

- Route Navigation Facility charges;
- Terminal Navigation Landing charges;
- Landing, Parking, Housing charges;
- Licence fee for space and land at Airports;
- X-Ray Baggage Charges
- Inland Air Travel Tax (IATT)

(b) The requisite information is furnished in attached Statement-I to Statement-VI.